

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1156(CHE)/2024**

**PETITION NUMBER : CP(IB)/104A(CHE)/2018**

**NAME OF THE APPLICANT : CA Mahalingam Suresh Kumar  
M/s. Jaimurugan Textiles Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Reg 47A of IBC, 2016 r/w Rule 11 of NCLT  
Rules, 2016**  
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**ORDER**

Ld. Counsel Ms.Niranjana Devi for the Applicant.

Case partly heard.

Post the application for hearing on **04.07.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk